

STATEMENT OF IMMOVABLE PROPERTY RETURNS FOR THE YEAR 2021 (AS ON 31 DECEMBER, 2021)

- | | |
|--|---|
| 1. Name of the Officer (in full) : Mahitosh Kumar | 4. Present Post held (with date): Deputy Director(15/10/2018) |
| 2. Service to which the Officer belongs : FSSAI New Delhi | 5. Present Pay : Level 11 |
| 3. Date of Appointment : 07/05/2004 | 6. Date of Birth : 31/12/1973 |

1 Name of the Distt, Sub-Division, Taluk and Villge or City in which the property is situated(Full location and postal address)	2 Name and details of Property Housing, Lands and Other Building	3 Cost of construction / Acquirement (and year when purchase including of land in case of house and year when purchased	4 *Present Value	5 If not in own name, state in whose name held and his / her relationship to Government Servant	6 How acquire whether by purchase, lease**, mortgage, inheritance, gift or otherwise which date of acquisition and name with details of person(s) from whom acquired	7 Annual Income from the property	8 Remarks
1. Gautam Budhdh nagar 2. Peoples cooperative colony Jaganpura Patna 3. Asochak ,Patna 4. Professor Colony ward no 8 Nawadah (Bihar) 5. Vill Lakashmanpur Dist Patna Bihar	1275 flat Ajnara Ambrosia Sec 118 Noida 1900 sqft housing land 650 sq Ft housing land Own house And 2000sqft housing land 1.5 acre agricultural land	53lacs	53lacs 1.25 cr 25lacs 50lacs 10lacs	50/50 with wife NA NA NA NA	Purchase Hereditary Hereditary Hereditary Hereditary	Nil Nil Nil 1.2lacs 10000	

Signature : 

Name : **Mahitosh Kumar**
 Designation : **Deputy Director**
 Date : **28.01.2022**

- *In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- **Includes short term leases also.
- The wording 'No Change' or 'No addition' or 'As in previous year' may be avoided and all details filled up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.